

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT– I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Kishan Chand Suresh Kumar
Vs
Uniply Industries Ltd

MAIN PETITION NUMBER : IBA/751/2020

(IA/MA) APPLICATION NUMBERS

IA/289(CHE)/2022; IA/1461CHE)/2024

ORDER

IA/289(CHE)/2022

Present: Ld. Counsel Shri. Vijay Vigneshwar for the Applicant / RP.

Ld. Sr Counsel Shri. Promod Nair for the Respondents.

Applicant / RP is directed to serve copy of the amended application on the Respondents and file Affidavit of Service.

Reply be filed within two weeks.

Rejoinder if any, be filed within a week thereafter.

List the application for reply / hearing on **06.09.2024**.

IA/1461CHE)/2024

Present: Ld. Counsel Shri. Vijay Vigneshwar for the Applicant.

Ld. Sr Counsel Shri. Promod Nair for the Respondents.

This application has been filed seeking information / cooperation from the Respondents.

Heard and perused.

Ld. Counsel for the Respondents submits that Respondents are willing to cooperate with the Applicant and undertake to provide information / extend cooperation to the Applicant.

Recording the above submissions, the Respondents are directed to provide the information whatever the Respondents have and cooperate with the Applicant.

Compliance Memo be filed.

List the application on **06.09.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)